

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 01<sup>st</sup> July , 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors	2	194,76,834	2	184,19,161	Nil	Nil	Nil	2	Rs. 194,76,834 was amount claimed by the creditors, Rs. 184,19,161 is admitted as claim
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	4	
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	5	
6	Operational creditors (Employees)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	6	
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	26,20,807	1	2463787	Nil	Nil	157020	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	9	
<b>Total</b>										

**Annexure-1**

**Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 01<sup>st</sup> July , 2022**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1.																

**Annexure-2**

**Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 1<sup>st</sup> July, 2022**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1.	Capital Finance And Investments LLP	AAN-1422	04.04.2022	36,70,209	33,68,997	Loan amount and interest	Nil	NO	18.21	Nil	Nil	301,212	Nil	Rs. 36,70,209 was amount claimed by the creditor, Rs. 33,68,997 is admitted as claim
2	Divinus Promoters	U70109DL2011PTC2	13.06.2022	158,06,625	150,50,164	Loan amount and interest	Nil	No	81.79			756,460.60	Nil	Rs. 158,06,625 was amount claimed by



**Annexure – 3**

**Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 01<sup>st</sup> July, 2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC

**Annexure – 4**

**Name of the corporate debtor: .....; Date of commencement of CIRP: .....; List of creditors as on: .....**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						

**Annexure – 5**

Name of the corporate debtor: .....; Date of commencement of CIRP: .....; List of creditors as on: .....

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					

**Annexure – 6**

Name of the corporate debtor: .....; Date of commencement of CIRP: .....; List of creditors as on: .....

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

**Annexure – 7**

Name of the corporate debtor: .....; Date of commencement of CIRP: .....; List of creditors as on: .....

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under Verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					

**Annexure – 8**

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 1<sup>st</sup> July , 2022

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	BSE Limited	L67120MH2005PLC155188	05.04.2022	24,63,787	24,63,787	Due of Annual listing fee and Late	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	

						reporting fines									
2	Skyline Financial Services Pvt Ltd	U74899DL1995 PTC071324	09.06.202 2	1,57,020	Nil	Depositor y fee	Nil	Nil	Nil	Nil	Nil	Nil	Nil	157020	Amount under verification

**Annexure – 9**

Name of the corporate debtor: .....; Date of commencement of CIRP: .....; List of creditors as on: .....

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						